

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

20.07.2011

OA No. 302/2011

Mr. P.N. Jatti, Counsel for applicant.

The present OA is directed against the impugned order 29.04.2011/ 02.05.2011 (Annexure A/1).

The applicant was working as PA SB Co. in Tonk Head Office. Vide impugned order dated 29.04.2011/02.05.2011 (Annexure A/1), he was transferred from Tonk Head Office to Banswara Head Office. To this effect, the applicant had also filed representations dated 03.05.2011 and 01.06.2011 (Annexures A/6 & A/7 respectively) before the respondents stating therein that he being the resident of Tonk where his old parents are residing and one Shri Mangilal Regar is willing to be transferred in place of the applicant, as such he may be posted to Banswar Head Office, the representations are still pending for consideration.

Learned counsel for the applicant also placed reliance on the transfer policy laid down by the respondents and decision rendered by the CAT in the case of **Director of School Education, Madras & Others vs. O. Karuppa Thevan & another**, 1994 (28) ATC 99.

In view of the fact that the representations of the applicant dated 03.05.2011 and 01.06.2011 (Annexures A/6 & A/7) are still pending for consideration, I think it proper to direct the respondents to consider these representations of the applicant in the light of the transfer policy and in view of the ratio decided by the Tribunal in the case of Director of School Education, Madras & Others (supra). It is expected from the respondents that they shall consider the representations of the applicant expeditiously but not later than 15 days from the date of receipt of a copy of this order. It is also directed that the applicant shall not be relieved till the disposal of the representation, if the applicant has not been relieved so far, If any adverse order is passed on the representations of the applicant, he is at liberty to file substantive OA.

With these observations, the OA is disposed of with no order as to costs.

K.S. Rathore
(Justice K.S. Rathore)
MEMBER (J)

AHQ

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no 1087
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